

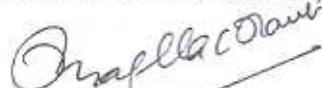
HIGH COURT OF UTTARANCHAL AT
NAINITAL
NOTIFICATION

No. 53. /UHC/Admn.A/2004.

Dated: March 25, 2004.

Pursuant to the Government Notification No. 40-Ek-(1)/Nyaya Anubagh/2004, Dehradun, dt. March 25, 2004, Sri Ramesh Chandra Maulekhi, II Additional District & Sessions Judge, Dehradun to be the Judge, Family Court, Dehradun from the date of his taking over charge.

By Order of the Court,


(Prafulla C. Pant)
Registrar General.